Petition No. 107/MP/2019


Petitioner: Ratedi Wind Power Private Limited (RWPPL)

Respondent: National Load Despatch Centre (NLDC)

Date of Hearing: 25.11.2019

Coram: Shri P. K. Pujari, Chairperson
       Dr. M. K. Iyer, Member
       Shri I.S. Jha, Member

Parties present: Ms. Swapna Seshadri, Advocate, RWPPL
                Shri Ashok Rajan, NLDC
                Shri Alok Mishra, NLDC

Record of Proceedings


2. The Representative of the Respondent, National Load Despatch Centre submitted that NLDC has acted as per Clause 4.1(h) of the REC Regulations.

3. After hearing the learned counsel for the Petitioner and the representative of the Respondent, the Commission reserved order in the matter.

By order of the Commission

Sd/-
(T.D. Pant)
Deputy Chief (Legal)